

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(s). 642 OF 2003

Hans Raj Banga  
Appellant (s)

VERSUS

Ram Chander Aggarwal  
Respondent (s)

(With appl(s) for taking additional document on record and permission to place additional documents on record and with prayer for interim relief)

Date: 19/04/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN  
HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s) Mr. Ranjit Kumar, Sr. Adv.  
Mr. S.K. Bagga, Sr. Adv.  
Mr. Seeraj Bagga, Adv.  
Mr. A.P. Mayee, Adv.  
Mr. Sanjiv K. Choughary, Adv.  
Mrs. Sureshta Bagga, Adv.

For Respondent(s) Mr. B.P. Aggrawal, Adv.  
Mr. Om Prakash Mishra, Adv.  
Mr. B.M. Aggrawal, Adv.  
Mr. Ghan Shyam Vasisht, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Resuming his arguments at 10.35 a.m., Mr. B.P. Aggrawal, Adv. for the respondent concluded at 11.35 a.m. whereafter Mr. Ranjit Kumar, Sr. Adv., submitted his submissions in reply for about twenty minutes.

Hearing concluded.

Judgment reserved.

(J.S. Rawat)  
gh)  
Court Master  
Master

(Kanwal Sin  
Court

List of Books cited

1. Displaced Persons (Compensation & Rehabilitation) Act, 1954 (Sec.29)
2. Displaced Persons (Compensation & Rehabilitation) Rules, 1955 (Sec.90, 91(8))
3. Delhi Rent Control Act, 1958 (Sec.3 h)
4. Administration of Evacuee Property Act, 1950
5. 2000(6) SCC 359 at 383 (Para 44, clause 6)
6. AIR 1965 SC 1994
7. AIR 1972 Delhi 156
8. 1986 (Vol.11) DRJ 113

The above noted books were cited in Item No. 101, Court No.8 listed on 19th April, 2005. Please arrange to send the aforementioned books at the residential office of Hon'ble Mr. Justice Ashok Bhan, if not already provided.

COURT MASTER

DIRECTOR (LIBRARY)